## **BEFORE THE AJUDICATING AUTHORITY** (NATIONAL COMPANY LAW TRIBUNAL) **AHMEDABAD BENCH AHMEDABAD**

C.P. (I.B) No. 80/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU **MEMBER JUDICIAL** 

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

IDBI Bank Ltd.

V/s.

BCC Estate Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

REPRESENTATION **DESIGNATION** 

SIGNATURE

1. A. R. Shoth

Adv. & Soliate Corporate Deblin Asu

2. Barja Bhaegat

## **ORDER**

Learned Advocate Mr. Baiju Bhagat present for Financial Creditor. Learned Advocate Mr. Arjun Sheth present for Respondent.

Objections filed.

At request of learned Counsel for Applicant.

List the matter on 30.08.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.